

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. 83
TO BE ANSWERED ON THE 21ST JULY, 2017
VECTOR BORNE DISEASES**

***83. SHRI K.C. VENUGOPAL:
DR. PRITAM GOPINATH MUNDE:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of cases of vector borne diseases and H1N1 etc. reported and deaths caused in the country during the last three years and the current year, State/UT-wise and year-wise;
- (b) whether the Government has taken any exclusive measures to prevent various epidemics particularly in monsoon season in various States including Kerala and if so, the details thereof;
- (c) whether the Government proposes to take measures to ensure the availability of doctors both in Government and Private hospitals to cope up with emergency situations and if so, the details thereof;
- (d) whether the Government proposes to start national programme in public private partnership mode for prevention/ eradication of such diseases and if so, the details thereof; and
- (e) the corrective steps taken by the Government to stop regular outbreak of epidemics and the funds allocated and released for the implementation of the programmes/schemes for the purpose during the said period?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA

STARRED QUESTION NO. 83* FOR 21ST JULY, 2017

(a) The number of cases and deaths reported in the country during the last three years and the current year, State/UT-wise and year-wise for Malaria, Dengue, Chikungunya, Japanese Encephalitis (JE), Kala-azar and Lymphatic Filariasis have been given at **Annexure-I to VI** respectively. The number of cases and deaths in respect of H1N1 is at **Annexure VII**.

(b) The Government has the following broad strategy for Vector Borne Diseases (VBDs) control in the country including Kerala:

1. Surveillance and case management

- Case detection (active and passive)- Intensified during high transmission period
- Early diagnosis and complete treatment
- Sentinel surveillance

2. Integrated Vector Management (IVM)

- Indoor residual spray (IRS)
- Insecticide treated bed nets (ITNs) / Long-Lasting Insecticidal nets (LLINs)
- Anti-larval measures including source reduction

3. Epidemic preparedness and rapid response.

4. Supportive interventions

- Capacity building & Training
- Information, Education & Communication (IEC)/ Behaviour change communication (BCC) activities
- Intersectoral collaboration
- Monitoring and evaluation (M & E)
- Operational research and applied field research

Other steps to combat and to avoid recurrence of epidemics of vector borne diseases (VBDs) are as follows:-

1. Regular monitoring through visits of central team, Regional Office of Health & Family Welfare (RoHFW) teams and the reports received from the States and feedback to them accordingly.
2. Coordination with Integrated Disease Surveillance Programme (IDSP) to detect Early Warning Signals i.e. any upsurge in fever cases or any reports of malaria outbreaks. Such reports are verified, followed up and managed accordingly.

3. Regular monitoring through field visits of National Vector Borne Disease Control Programme (NVBDCP) officers/ consultants.
 4. Issuing advisory to the States before the monsoon season to upscale their activities and make all the necessary preparations. 13 Advisories regarding Dengue and Chikungunya from HFM, Secretary (HFW), DGHS, Addl. Secy, JS Director, NVBDCP and other were issued.
 5. Four review meetings with the States were held at the level of HFM and other officials of the Ministry/DGHS.
 6. Five Video Conferences on vector borne diseases with the States were held at the level of Secretary (HFW) and NVBDCP.
 7. Training of Trainers for clinicians were conducted on clinical management of Dengue in Lucknow and New Delhi.
 8. Extensive IEC activities viz. observation of National Dengue Day, Advertisement in newspaper, TV discussions and audio-visual campaign (started from 6th June, 2017 in 67 Satellite TV Channel, 96 Community Radio, 182 FM Radio, Doordarshan and All India Radio.
 9. Technical guidelines, Logistic support and Financial assistance
- Dengue & Chikungunya are diagnosed and managed through 602 Sentinel Site Hospitals (SSHs) and 16 Apex Referral laboratories (ARLs), Japanese Encephalitis through 130 SSHs. The Malaria is diagnosed and treated upto community level through ASHA to all health facilities throughout the country. Kala-Azar is diagnosed and treated upto CHC/PHC level. Lymphatic Filariasis is not an outbreak prone disease. Technical guidance, logistic support and financial assistance are provided.
 - Government has taken following steps to mitigate and contain the impact of H1N1:-
 - ✓ Prior to the onset of Influenza season, the situation was reviewed by the Minister for Health and Family Welfare on 13th October, 2016, 9th November, 2016 and 4th July 2017.
 - ✓ Additional Secretary, Ministry of Health and Family Welfare held a video conference on 20th February, 2017 with the Principal Secretaries and other senior officers of the Department of Health of the States to review preparedness measures against Seasonal Influenza.

- ✓ 12 laboratories under Integrated Disease Surveillance Programme (IDSP) and 30 laboratories under Indian Council of Medical Research (ICMR) are providing diagnostic services for detection for Influenza virus to the states.
- ✓ Ministry of Health and Family Welfare has procured laboratory diagnostics (to test 20,000 samples) for the laboratories under IDSP and ICMR networks.
- ✓ Following National Guidelines on Seasonal Influenza have been prepared and circulated to all States/UTs :
 - Guidelines for Providing Home Care
 - Clinical Management Protocol for Seasonal Influenza
 - Guidelines on Risk Categorization
 - Guidelines on use of masks for health care workers, patients and members of public
- ✓ Vaccine Guidance including composition of the vaccine is issued every year. For the current season, the guidelines were updated on 25.4.2017 and provided to the States.
- ✓ Training Workshops attended by Directors of Health Services and Directors of Medical Education of States were organized at New Delhi on 24.11.2016 and 30.01.2017.
- ✓ Required quantities of Oseltamivir tablets and suspension for children, Personal Protective Equipment and masks are made available by Ministry of Health and Family Welfare as per the indents obtained from the States.
- ✓ To ensure wider availability and accessibility of Oseltamivir, the drug for treatment of Influenza, has been put in Schedule H1 (can be sold by all licensed chemist under prescription) from Schedule X (wherein only certain selected Pharmacies were authorized to stock the medicine) on 22.06.2017.
- ✓ Central teams were also deployed to assist the States of Kerala, Gujarat, Maharashtra, Karnataka and Telangana where large laboratory confirmed H1N1 cases have been reported in 2017.

(c): The State Governments have their systems in place to meet emergency situations by providing adequate number of medical professionals. Besides, Central Government also ensures the deputation of the teams with specialist doctors to guide and supervise the efforts of the State Government to help in reduction of morbidity & mortality due to outbreaks of Vector Borne Diseases.

(d): There is no such proposal as on date. However, for malaria elimination, a Memorandum of Understanding (MoU) has been signed by State of Madhya Pradesh, ICMR and Sun Pharma. Another MoU has been signed between Govt. of Odisha and Tata Trust. Under Kala-azar elimination, CARE/ Bill & Melinda Gates Foundation (BMGF) are providing additional human resource (at Block & district level), hand compression pumps and helping in implementation of strategies at village level. The Department of International Development (DFID), United Kingdom (UK) supported consortium KalaCORE is helping in Quality training to medical officers on treatment, provision of Ice lined Refrigerator (ILR) and door-to-door search of suspected Kala-azar cases.

(e): The steps taken by the Government to stop regular outbreak of such epidemics are mentioned above in reply to part (b). The allocation and releases of funds by Government of India during last three years in respect of Vector Borne Diseases is given at **Annexure VIII** and in respect of IDSP is at **Annexure IX**.

CASES AND DEATHS DUE TO MALARIA

SN	States / UTs	2014		2015		2016		2017*	
		Cases	Deaths	Cases	Deaths	Cases	Deaths	Cases	Deaths
1	Andhra Pradesh	21077	0	25042	0	23613	0	6703	0
2	Arunachal Pradesh	6082	9	5088	7	3144	2	424	0
3	Assam	14540	11	15557	4	7826	6	1570	0
4	Bihar	2043	0	4006	1	5205	0	543	0
5	Chhattisgarh	128993	53	144886	21	148220	61	37768	0
6	Goa	824	0	651	1	742	0	92	0
7	Gujarat	41608	16	41566	7	44783	6	7432	0
8	Haryana	4485	1	9308	3	7866	0	411	0
9	Himachal Pradesh	102	0	60	0	121	0	10	0
10	Jammu & Kashmir	291	0	216	0	242	0	28	0
11	Jharkhand	103735	8	104800	6	141414	15	34556	0
12	Karnataka	14794	2	12445	0	11078	0	1653	0
13	Kerala	1751	6	1549	4	1547	2	295	0
14	Madhya Pradesh	96879	26	100597	24	69106	3	4452	0
15	Maharashtra	53385	68	56603	59	23983	26	4563	1
16	Manipur	145	0	216	0	122	0	15	0
17	Meghalaya	39168	73	48603	79	35147	45	6248	1
18	Mizoram	23145	31	28593	21	7583	9	1310	0
19	Nagaland	1936	2	1527	3	828	0	117	0
20	Orissa	395035	89	436850	80	449697	77	147286	7
21	Punjab	1036	0	596	0	693	0	71	0
22	Rajasthan	15118	4	11796	3	12741	5	798	0
23	Sikkim	35	0	27	0	15	0	4	0
24	Tamil Nadu	8729	0	5587	0	4341	0	1538	0
25	Telangana*	5189	0	10951	4	3512	1	679	0
26	Tripura	51240	96	32525	21	10546	14	1377	0
27	Uttarakhand	1171	0	1466	0	961	0	91	0
28	Uttar Pradesh	41612	0	42767	0	39238	0	4581	0
29	West Bengal	26484	66	24208	34	35236	59	2578	8
30	A & N Islands	557	0	409	0	485	0	126	0
31	Chandigarh	114	0	152	1	157	0	17	0
32	D & N Haveli	669	1	418	0	375	0	77	0
33	Daman & Diu	56	0	84	0	48	0	11	0
34	Delhi	98	0	54	0	31	0	28	0
35	Lakshadweep	0	0	4	0	2	0	0	0
36	Puducherry	79	0	54	1	76	0	14	0
	Total	1102205	562	1169261	384	1090724	331	267466	17

* Provisional (Upto May, 2017)

CASES AND DEATHS DUE TO DENGUE

Sl. No.	State	2014		2015		2016		2017*	
		Cases	Deaths	Cases	Deaths	Cases	Deaths	Cases	Deaths
1	Andhra Pradesh	1262	5	3159	2	3417	2	633	0
2	Arunachal Pradesh	27	0	1933	1	13	0	0	0
3	Assam	85	0	1076	1	6157	4	104	0
4	Bihar	297	0	1771	0	1912	0	2	0
5	Chhattisgarh	440	9	384	1	356	0	25	0
6	Goa	168	1	293	0	150	0	98	0
7	Gujarat	2320	3	5590	9	8028	14	630	0
8	Haryana	214	2	9921	13	2493	0	1	1
9	Himachal Pradesh	2	0	19	1	322	0	2	0
10	J & K	1	0	153	0	79	1	1	0
11	Jharkhand	36	0	102	0	414	1	24	0
12	Karnataka	3358	2	5077	9	6083	8	2193	0
13	Kerala	2575	11	4075	25	7439	13	10377	18
14	Madhya Pradesh	2131	13	2108	8	3150	12	42	0
15	Meghalaya	0	0	13	0	172	0	3	0
16	Maharashtra	8573	54	4936	23	6792	33	372	1
17	Manipur	0	0	52	0	51	1	4	0
18	Mizoram	19	0	43	0	580	0	24	0
19	Nagaland	0	0	21	1	142	0	0	0
20	Odisha	6433	9	2450	2	8380	11	102	0
21	Punjab	472	8	14128	18	10439	15	8	0
22	Rajasthan	1243	7	4043	7	5292	16	56	0
23	Sikkim	5	0	21	0	82	0	18	0
24	Tamil Nadu	2804	3	4535	12	2531	5	4407	1
25	Tripura	6	0	40	0	102	0	48	0
26	Telangana	704	1	1831	2	4037	4	258	0
27	Uttar Pradesh	200	0	2892	9	15033	42	97	1
28	Uttarakhand	106	0	1655	1	2146	4	0	0
29	West Bengal	3934	4	8516	14	22865	45	469	0
30	A&N Island	139	0	153	0	92	0	8	0
31	Chandigarh	13	0	966	1	1246	0	16	0
32	Delhi	995	3	15867	60	4431	10	109	0
33	D&N Haveli	641	1	1154	0	4161	2	258	0
34	Daman & Diu	46	0	165	0	89	0	2	0
35	Puducherry	1322	1	771	0	490	2	273	0
TOTAL		40571	137	99913	220	129166	245	20664	22

* Provisional (Upto9th July, 2017)

CASES DUE TO CHIKUNGUNYA

Sl. No	Name of the State	2014	2015	2016	2017
1	Andhra Pradesh	1359	817	960	703
2	Arunachal Pradesh	0	35	239	10
3	Assam	0	0	40	12
4	Bihar	0	3	566	2
5	Goa	1205	561	337	230
6	Gujarat	574	406	3285	1916
7	Haryana	3	1	5394	0
8	J&K	0	0	1	0
9	Jharkhand	11	21	47	5
10	Karnataka	6962	20763	15666	4468
11	Kerala	272	175	129	65
12	MadhyaPradesh	161	67	2280	163
13	Meghalaya	0	78	360	18
14	Maharashtra	1572	391	7570	2166
15	Odisha	10	81	51	0
16	Punjab	2	180	4407	440
17	Rajasthan	50	7	2506	148
18	Sikkim	0	0	30	29
19	Tamil Nadu	543	329	86	44
20	Telangana	1687	2067	611	71
21	Tripura	34	180	311	99
22	Uttar Pradesh	4	0	2458	48
23	Uttarakhand	0	0	35	0
24	West Bengal	1032	1013	1071	272
25	A&N Island	161	68	18	23
26	Chandigarh	0	1	2857	381
27	Delhi	8	64	12279	161
28	D&N Haveli	0	0	0	0
29	Lakshadweep	0	0	0	0
30	Puducherry	399	245	463	115
Total		16049	27553	64057	11589

* Provisional (Upto 9th July, 2017)

Note: No Death due to Chikungunya has been reported in the country.

CASES AND DEATHS DUE TO AE/JES

Sl. No.	Affected States/ UTs	2014				2015				2016				2017			
		AES		JE		AES		JE		AES		JE		AES		JE	
		Cases	Deaths	Cases	Deaths	Cases	Deaths	Cases	Deaths	Cases	Deaths	Cases	Deaths	Cases	Deaths	Cases	Deaths
1	Andhra Pradesh	31	0	0	0	50	0	0	0	4	0	0	0	0	0	0	0
2	Arunachal Pradesh	102	11	32	3	73	2	32	2	1	0	0	0	0	0	0	0
3	Assam	2194	360	761	165	1409	260	614	135	1713	187	427	92	1174	90	331	46
4	Bihar	1358	355	20	2	285	90	66	12	324	102	100	25	49	23	13	5
5	Delhi	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	17	0	0	0	0	0	0	0	12	0	1	0	0	0	0	0
7	Haryana	6	1	5	1	2	0	2	0	2	0	2	0	0	0	0	0
8	Jharkhand	288	2	90	2	217	8	116	8	296	5	47	5	56	0	1	0
9	Karnataka	75	0	13	0	335	1	27	1	406	0	11	0	122	0	2	0
10	Kerala	6	2	3	2	29	3	2	1	18	5	2	0	0	0	0	0
11	Maharashtra	0	0	0	0	51	0	7	0	70	1	12	1	1	0	1	0
12	Manipur	16	0	1	0	34	0	6	0	475	1	47	1	34	0	4	0
13	Meghalaya	212	3	72	3	174	8	41	8	164	4	47	4	0	0	0	0
14	Nagaland	20	1	6	0	10	1	0	0	0	0	0	0	0	0	0	0
15	Odisha	0	0	0	0	660	2	33	2	1096	115	242	42	391	10	7	0
16	Punjab	2	0	0	0	1	0	0	0	1	0	1	0	0	0	0	0
17	Tamil Nadu	346	4	36	3	847	0	53	0	859	3	51	0	500	0	16	0
18	Telangna	155	5	0	0	157	1	8	1	72	0	4	0	0	0	0	0
19	Tripura	323	0	14	0	459	4	28	4	380	1	98	1	0	0	0	0
20	Uttar Pradesh	3329	627	191	34	2894	479	351	42	3919	621	410	73	580	87	41	1
21	Uttarakhand	2	0	2	0	2	0	2	0	0	0	0	0	0	0	0	0
22	West Bengal	2385	348	415	78	2165	351	342	75	1839	256	174	39	651	69	28	8
	Grand Total	10867	1719	1661	293	9854	1210	1730	291	11651	1301	1676	283	3558	279	444	60

* Provisional (Upto 16th July, 2017)

CASES AND DEATHS DUE TO KALA AZAR

Sl. No	Affected States	2014		2015		2016		2017**	
		Cases	Deaths	Cases	Deaths	Cases	Deaths	Cases	Deaths
1	Bihar	7615	10	6517	5	4773	0	1858	0
2	Jharkhand	937	0	1262	0	1185	0	453	0
3	West Bengal	668	1	576	0	179	0	47	0
4	Uttar Pradesh	11	0	131	0	107	0	49	0
5	Uttarakhand	4	0	3	0	2	0	2	0
6	Assam	1	0	1	0	0	0	0	0
7	Sikkim	5	0	5	0	1	0	0	0
8	Kerala	0	0	4	0	0	0	0	0
9	Punjab*	0	0	1	0	0	0	0	0
Total		9241	11	8500	5	6247	0	2409	0

* = Imported.

** Provisional (Upto May, 2017)

LINE LISTING OF CLINICALLY MANIFESTED CASES OF LYMPHATIC FILARIASIS

S.N.	LF endemic States	2014	2015	2016	2017
1	Andhra Pradesh	90019	90423	90423	90423
2	Telangana	58525	57423	66691	66691
3	Assam	2044	2189	2189	2189
4	Bihar	389972	389972	389972	390265
5	Chhattisgarh	13921	13921	15429	15429
6	Goa	118	199	199	199
7	Gujarat	6529	7153	7153	7397
8	Jharkhand	138122	164837	164838	166068
9	Karnataka	17819	19654	19654	19674
10	Kerala	16471	18462	18462	18462
11	Madhya Pradesh	8597	9926	9926	9926
12	Maharashtra	69348	74542	74542	74542
13	Orissa	116997	116997	116997	116997
14	Tamil Nadu	59131	59131	59131	59325
15	Uttar Pradesh	128191	125099	125099	128224
16	West Bengal	95407	96562	97364	97364
17	A&N Islands	194	194	194	194
18	D & N Haveli	118	118	118	118
19	Daman & Diu	136	136	136	136
20	Lakshadweep	254	254	254	254
21	Pondicherry	1304	1304	1304	1304
	Total	1213217	1248496	1260075	1265181

Note: No Death due to Lymphatic Filariasis has been reported in the country.

CASES AND DEATHS DUE TO INFLUENZA A (H1N1)

S. No.	States/UTs	2014		2015		2016		2017**	
		Cases	Deaths	Cases	Deaths	Cases	Deaths	Cases	Deaths
1	Andaman & Nicobar	0	0	4	0	0	0	2	1
2	Andhra Pradesh	10	5	258	36	12	5	375	13
3	Arunachal Pradesh	0	0	0	0	0	0	0	0
4	Assam	0	0	31	4	0	0	117	2
5	Bihar	0	0	352	6	0	0	1	0
6	Chandigarh	0	0	23	7	6	0	3	0
7	Chhattisgarh	0	0	239	53	6	4	11	2
8	Dadra & Nagar	0	0	26	6	1	0	0	0
9	Daman & Diu	0	0	5	1	0	0	0	0
10	Delhi	38	1	4307	12	193	7	278	4
11	Goa	1	1	193	19	6	0	65	4
12	Gujarat	157	55	7180	517	411	55	339	81
13	Haryana	5	0	433	58	68	5	21	0
14	Himachal Pradesh	0	0	123	27	14	5	34	6
15	Jammu & Kashmir	0	0	495	20	2	0	11	0
16	Jharkhand	0	0	16	6	1	1	11	0
17	Karnataka	303	33	3565	94	110	0	2480	15
18	Kerala	62	15	928	76	23	1	1169	66
19	Lakshadweep	0	0	0	0	0	0	0	0
20	Madhya Pradesh	17	9	2445	367	38	12	9	4
21	Maharashtra	115	43	8583	905	82	26	2738	303
22	Manipur	0	0	5	2	0	0	1	0
23	Meghalaya	0	0	1	0	0	0	0	0
24	Mizoram	0	0	4	0	0	0	0	0
25	Nagaland	0	0	4	0	0	0	0	0
26	Odisha	0	0	76	13	1	0	7	1
27	Pondicherry	0	0	57	4	1	0	161	9
28	Punjab	27	6	300	61	177	64	21	6
29	Rajastshan	64	34	6858	472	197	43	412	59
30	Sikkim	0	0	0	0	0	0	0	0
31	Tamil Nadu	58	8	898	29	122	2	2908	15
32	Telangana*	78	8	2956	100	166	12	1450	17
33	Tripura	0	0	0	0	0	0	39	0
34	Uttarakhand	0	0	105	15	20	5	21	5
35	Uttar Pradesh	2	0	1578	50	122	16	43	3
36	West Bengal	0	0	544	30	7	2	461	16
Cumulative Total		937	218	42592	2990	1786	265	13188	632

*Telangana State has been reporting separately since Nov, 2014 after separation from Andhra Pradesh.

** Provisional (Upto 16th July, 2017)

ALLOCATION AND RELEASES UNDER NVBDCP DURING 2013-14 TO 2017-18

S N	States/UTs	2013-14		2014-15		2015-16		2016-17		2017-18	
		Allocation	Releases	Allocation	Releases	Allocation	Releases	Allocation	Releases	Allocation	Release*
1	Andhra Pradesh	2316.32	650.01	2510.00	767.24	864.20	864.20	728.00	881.83	909.95	91.21
2	Arunachal Pradesh	1876.65	1016.31	1291.00	1166.76	1364.27	1364.27	1183.00	1319.93	1183.00	0.00
3	Assam	5168.19	3813.45	3036.00	2673.04	3260.14	3260.14	2395.10	1835.00	2335.10	0.00
4	Bihar	6038.31	4633.44	4800.00	11474.32	9695.23	9695.23	3534.00	3742.14	3673.50	0.00
5	Chhattisgarh	2999.22	1150.42	2990.00	1343.50	561.92	561.92	908.00	3585.03	3364.50	1805.42
6	Goa	125.81	55.87	128.00	90.75	47.50	47.50	102.00	48.50	106.76	0.00
7	Gujarat	1612.71	736.94	2380.00	1198.20	1159.71	1159.71	1100.00	1135.95	1259.00	578.73
8	Haryana	203.50	87.49	363.00	247.50	255.00	255.00	200.00	0.00	0.00	0.00
9	Himachal Pradesh	120.55	54.01	140.00	99.75	0.00	0.00	26.00	0.00	0.00	0.00
10	J & K	110.33	76.11	155.00	89.86	91.23	91.23	94.20	71.12	99.62	43.00
11	Jharkhand	3836.09	1161.29	4139.50	3162.25	5349.94	5349.94	3390.00	3306.42	3370.91	1705.63
12	Karnataka	1630.66	796.39	2320.00	1810.28	1843.60	1843.60	1759.00	1415.59	970.06	210.30
13	Kerala	745.56	642.94	1007.00	720.75	726.00	726.00	644.00	540.41	509.41	0.00
14	Madhya Pradesh	2053.50	877.79	2390.00	1796.91	2150.64	2150.64	2118.00	1943.95	1657.15	595.23
15	Maharashtra	1557.04	817.05	2187.00	648.41	652.84	652.84	1320.00	820.47	705.80	633.98
16	Manipur	1007.41	211.63	1091.00	907.06	979.13	979.13	1005.00	604.65	905.00	0.00
17	Meghalaya	1146.96	445.54	1162.00	935.43	1108.89	1108.89	915.00	514.06	864.00	0.00
18	Mizoram	1398.49	614.19	1248.00	1199.04	1392.69	1392.69	1104.00	934.25	1364.00	0.00
19	Nagaland	1678.25	439.32	1533.00	1108.92	1314.78	1314.78	1117.00	432.63	1117.00	0.00
20	Orissa	4603.18	2483.66	5170.00	2086.05	4425.32	4425.32	10037.00	8053.58	10177.00	2133.71
21	Punjab	296.00	53.94	550.00	409.31	509.29	509.29	402.00	461.99	1038.63	0.00
22	Rajasthan	652.67	578.36	990.00	1404.50	2146.16	2146.16	2180.80	784.75	1388.65	00.21
23	Sikkim	50.00	27.36	70.00	51.93	58.90	58.90	90.90	22.00	41.90	0.00
24	Tamil Nadu	1971.75	1971.75	2250.00	1561.50	1594.00	1594.00	1409.00	1379.00	1410.55	0.00
25	Telangana				429.00	701.47	701.47	685.00	671.76	628.33	49.25
26	Tripura	1779.88	735.34	1459.00	1353.85	2182.72	2182.72	1617.00	793.07	1617.00	0.00
27	Uttar Pradesh	3469.29	2694.72	3905.50	3808.50	1783.67	1783.67	3650.00	2971.57	3343.80	373.39
28	Uttarakhand	117.50	0.71	125.00	127.32	127.14	127.14	266.00	156.94	249.38	0.00
29	West Bengal	3381.03	3057.17	3500.00	1709.53	1645.85	1645.85	1910.00	1688.59	1600.00	2.86
30	Delhi	309.50	232.12	584.00	444.00	19.00	19.00	169.00	0.00	168.17	0.00
31	Pudducherry	53.87	7.73	56.00	39.81	108.25	108.25	51.00	85.22	51.83	0.00
32	A&N Islands	537.20	556.32	250.00	187.08	611.31	611.31	349.00	304.56	341.02	0.00
33	Chandigarh	75.50	63.19	96.00	56.25	79.49	79.49	77.00	146.15	85.00	0.00
34	D & N Haveli	79.44	50.74	98.00	90.50	96.00	96.00	107.00	100.66	99.60	0.00
35	Daman & Diu	54.49	23.56	72.00	62.50	68.00	68.00	71.00	35.50	70.60	0.00
36	Lakshadweep	43.15	6.93	54.00	0.95	47.00	47.00	36.00	18.00	43.78	0.00
	Total	53100.00	30823.79	54100.00	45262.55	49021.28	49021.28	46750.00	40805.27	46750.00	8222.92

- Telangana State has been reporting separately since November 2014 after separation from Andhra Pradesh.

*Till date (provisional)

**INTEGRATED DISEASE SURVEILLANCE PROGRAMME
SUMMARY OF FINANCIAL STATUS**

(Rs. In Lacs)

Sl. No.	States/UTs	Allocation				Release			
		2014-15	2015-16	2016-17	2017-18	2014-15	2015-16	2016-17	2017-18**
1	Andhra Pradesh	280.00	150.00	146.00	150.00	122.48	112.50	163.00	NR
2	Gujarat	400.00	325.00	350.00	400.00	400.00	325.00	400.00	270.00
3	Karnataka	300.00	200.00	320.00	350.00	270.50	300.00	490.00	236.00
4	Maharashtra	280.00	300.00	320.00	250.00	280.00	225.00	240.00	NR
5	Punjab	225.00	230.00	210.00	250.00	168.75	325.92	400.00	NR
6	Rajasthan	325.00	325.00	350.00	350.00	325.00	325.00	400.00	NR
7	Tamil Nadu	325.00	305.00	440.00	300.00	325.00	350.00	440.00	NR
8	Uttarakhand	60.00	200.00	250.00	200.00	45.00	200.00	187.50	NR
9	West Bengal	225.00	200.00	200.00	200.00	250.00	200.00	200.00	NR
10	Andaman & Nicobar Islands	12.00	7.00	25.00	40.00	9.00	5.25	18.75	NR
11	Bihar	200.00	210.00	230.00	200.00	200.00	210.00	172.50	NR
12	Chandigarh	40.00	31.00	40.00	50.00	40.00	23.25	40.00	NR
13	Chhattisgarh	60.00	200.00	200.00	105.00	60.00	200.00	150.00	NR
14	Dadra & N. Haveli	28.00	27.00	35.00	50.00	21.00	32.17	17.50	NR
15	Daman & Diu	30.00	32.00	35.00	50.00	6.01	50.00	17.50	NR
16	Delhi	75.00	85.00	100.00	150.00	56.25	105.00	75.00	NR
17	Goa	60.00	40.00	50.00	40.00	45.00	40.00	37.50	NR
18	Haryana	200.00	180.00	200.00	180.00	150.00	180.00	150.00	NR
19	Himachal Pradesh	70.00	70.00	80.00	90.00	70.00	70.00	60.00	40.00
20	J&K	170.00	200.00	250.00	260.00	127.50	250.00	250.00	176.00
21	Jharkhand	150.00	200.00	200.00	200.00	112.50	220.00	100.00	NR
22	Kerala	135.00	150.00	170.00	180.00	101.25	150.00	200.00	NR
23	Lakshadweep*	10.00	3.00	5.00	10.00	-	-	-	NR
24	Madhya Pradesh	350.00	300.00	300.00	200.00	350.00	300.00	225.00	NR
25	Orissa	350.00	325.00	300.00	150.00	350.00	325.00	150.00	NR
26	Puducherry	70.00	65.00	50.00	100.00	70.00	65.00	75.00	NR
27	Uttar Pradesh	400.00	300.00	450.00	400.00	300.00	300.00	337.50	NR
28	Telangana	0.00	125.00	140.00	130.00	87.53	125.00	105.00	NR
29	Arunachal Pradesh	210.00	220.00	203.00	280.00	152.24	220.00	203.00	NR
30	Assam	250.00	350.00	250.00	370.00	206.25	404.00	341.00	NR
31	Manipur	70.00	100.00	100.00	100.00	96.25	75.00	75.00	NR
32	Meghalaya	60.00	100.00	70.00	80.00	45.00	100.00	52.50	NR
33	Mizoram	90.00	100.00	90.00	100.00	97.50	100.00	67.50	NR
34	Nagaland	150.00	150.00	140.00	170.00	120.00	150.00	105.00	NR
35	Sikkim	50.00	40.00	50.00	50.00	50.00	40.00	37.50	NR
36	Tripura	40.00	40.00	50.00	50.00	50.00	40.00	37.50	NR
	Grand Total	5750.00	5885.00	6399.00	6235.00	5160.01	6143.09	6020.75	722.00

* No funds released due to high unspent balance available at Lakshadweep.

NR – Funds not released yet or in process.

** Till date (provisional)